

**Central Administrative Tribunal
Principal Bench**

OA No.3328/2018

New Delhi, this the 6th day of September, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Shri Neeraj (Aged about 22 years),
S/o Shri Bijender, Group C,
Desi : Post Man
R/o 24-C, City Thana, Sonipat,
Haryana-131001.

...Applicant

(By Advocate : Shri Amit Chawla)

Versus

1. The Secretary,
M/o Communication and IT,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi-110001.
2. The Chief Postmaster General,
Dak-Tar Bhawan,
G.P.O. Parliament Street,
New Delhi-110001.

...Respondents

(By Advocate : Ms. Shireen Khan for Shri Rishabh Sahu)

ORDER (ORAL)

Mr. K.N. Shrivastava, Member (A) :-

After arguing for sometime, the learned counsel for applicant
seeks leave of this Tribunal to withdraw the OA with the liberty to

approach the Tribunal at appropriate time. Prayer is allowed. Accordingly, the OA is dismissed as withdrawn with the liberty as prayed for. No costs.

(S.N. Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)

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